

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.07.2024**

**COURT OF REGISTRAR**

**(VIRTUAL MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 4913 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees Provident Fund Organization Vs. Pradeep Kumar Kabra, Liquidator of Pacific Pipe Systems Pvt. Ltd.	Gaurav Varma
2.	I.A. No. 4914 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Employees Provident Fund Organization Vs. Kamal Kishore Gurnani, Erstwhile Resolution Professional of Pranav Construction System Pvt. Ltd.	Gaurav Varma
3.	I.A. No. 4949 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Murli Dhar Pandey Vs. Swadeshi Marketing Pvt. Ltd. & Ors.	Dhruv Gupta
4.	I.A. No. 4958 of 2024 in Competition App. (AT) No. ___ of 2024	Nishant P. Bhutada Vs. Tata Motors Ltd. & Ors.	Riya Dhingra
5.	I.A. No. 4969 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	J.C. Flower Asset Reconstruction Pvt. Ltd. Vs. Mehul Gor	Bendi Raviteja
6.	I.A. No. 4970 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Tara Chand Meena RP of Maha Associated Hotels Pvt. Ltd. Vs. Rajasthan State Industrial Development & Investment Corporate Ltd. (RIICO)	Abhishek Anand
7.	I.A. No. 4971 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bhilwara Spinners Ltd. & Ors. Vs. Prashant Agarwal, Liquidator of Global Syntex (Bhilwara) Ltd.	Nitesh Srivastava

<b>8.</b>	I.A. No. 4981 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Mohinder Kaur Sachdeva Vs. Sanjay Garg, RP For Suman Villas Pvt. Ltd.	Saurabh Jain
<b>9.</b>	I.A. No. 4993 of 2024 in Comp. App. (AT) No. ___ of 2024	Kanishka Sethia & Anr. Vs. Dr. Narendra Sethia & Anr.	Priyata Chakraborty
<b>10.</b>	I.A. No. 5001 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Deepak Kalra (Suspended Director of Ashoka Hi-Tech Builders Pvt. Ltd.) Vs. ---	Vinit Trehan
<b>11.</b>	I.A. No. 5003 of 2024 in Comp. App. (AT) No. ___ of 2024	Lalatendu Swain & Anr. Vs. Grant Thornton, the Claims Management Advisor of Infrastructure Leasing & Financial Services Ltd.	Manpreet Lamba
<b>12.</b>	I.A. No. 5037 of 2024 in Comp. App. (AT) No. ___ of 2024	Prakasarao V. S. Yadavilli Vs. Grant Thornton, the Claims Management Advisor of Infrastructure Leasing & Financial Services Ltd.	Manpreet Lamba
<b>13.</b>	I.A. No. 5110 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	State Tax Officer-6 Unit-92 Rajlot Vs. Besto Tradelink Ltd. & Ors.	Ritu Guru
<b>14.</b>	I.A. No. 5111 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Chemical Suppliers India Pvt. Ltd. Vs. Yansefu Inks & Coatings Pvt. Ltd.	Nikhil Kr. Verma
<b>15.</b>	I.A. No. 5116 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kailash Shakra Vs. State Bank Of India	Himanshu Satija
<b>16.</b>	I.A. No. 5169 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ila Bharat Valia, Personal Guarantor to API Industries Pvt. Ltd. Vs. State Bank of India & Ors.	Rajesh Bohra

<b>17.</b>	I.A. No. 5171 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant Commissioner of Customs, O/o The Principal Commissioner of Customs Vs. Kshitiz Chhawchharia, Liquidator, Concast Steel & Power Ltd.	Akshaya Amritanshu
<b>18.</b>	I.A. No. 5195 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Daksha Pankaj Valia, Personal Guarantor to UIC Corporation Pvt. Ltd. & Ors. Vs. State Bank of India & Ors.	Rajesh Bohra
<b>19.</b>	I.A. No. 5203 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Nandivardhan Infrastructure Ltd. Vs. Monitoring Committee of Sunshine Housing & Infrastructure Pvt. Ltd.	G. Aniruth Purusothaman

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**-sd/-**  
**Assistant Registrar**